

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA NO. 703 OF 2018

Dated : 14th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd. ...Appellant(s)
Versus
Chamundeshwari Electricity Supply Corporation Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Shikha Tandon
Mr. Robin Grover

Counsel for the Respondent(s) : Ms. Ragima R. for R-1

ORDER

List the matter for further hearing on **16.10.2019**.

The Appellant is directed to place on record concise written arguments by the next date of hearing with advance copy to the other side.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson